

**HIGH COURT FOR THE STATE OF TELANGANA :: AT HYDERABAD**

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**ROC.NO.1051/SO/2018**

**DATED:11-09-2019**

**CIRCULAR NO.18/SO/2019**

In connection with the "**Procession of Lord Ganesh Idols immersion**" on **12.09.2019**, all the Officers and staff members of the High Court for the State of Telangana, the officers and the staff members working in the Subordinate Courts, Tribunals and Labour Courts situated in twin cities of Hyderabad and Secunderabad, Courts working in Headquarters of Ranga Reddy District, Telangana State Judicial Academy, Telangana State Legal Services Authority, High Court Legal Services Committee, and High Court Mediation & Arbitration Centre, are hereby permitted to leave the office from 2.00 p.m., after completion of the work of the respective Courts.

  
**REGISTRAR GENERAL**  
U.P.P.

To

- 1) The Prl. Secretary to the Hon'ble the Chief Justice, High Court for the State of Telangana. (With a request to place the same before the Hon'ble the Chief Justice for His Lordship's kind perusal)
- 2) All the P.Ss to the Hon'ble Judges. (With a request to place the same before the Hon'ble Judges for their Lordships' kind perusal).
- 3) All the Registrars, High Court for the State of Telangana.
- 4) The Registrar (IT-cum-Central Project Coordinator), High Court for the State of Telangana [with a request to instruct the concerned to scroll on the display boards in Court Halls]
- 5) The Metropolitan Sessions Judge, Hyderabad.
- 6) The Prl. District & Sessions Judge, Rangareddy at L.B.Nagar.
- 7) The Chief Judges, City Civil Court, Criminal Courts and City Small Causes Court, Hyderabad.
- 8) The Telangana State Judicial Academy, Secunderabad.
- 9) The Telangana State Legal Services Authority, Hyderabad.
- 10) The Advocate General, State of Telangana, Hyderabad.
- 11) All the Tribunals and Labour Courts situated in twin cities of Hyderabad and Secunderabad.
- 12) The Public Prosecutor, High Court for the State of Telangana.
- 13) The Administrator General & Official Trustee at High Court Buildings, Hyderabad.
- 17) The Secretary, H.C. Legal Services Committee, Hyderabad.
- 18) The Director, High Court Mediation & Arbitration Centre, Hyderabad.
- 19) All the Officers, High Court for the State of Telangana.
- 20) All the Section Officers/Heads, High Court for the State of Telangana. (With a request to communicate the same among the Staff members working in their respective Sections)
- 21) The Overseer, High Court for the State of Telangana. (With a request to communicate the same among the staff members working under his control).
- 22) The Secretary, High Court Service Association, Hyderabad.